

[English]

MR. SPEAKER : Mr. Mohan Singh, you can continue your speech next day.

We shall now take up the private Members' Business.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Twenty Second Report

[Translation]

SHRI SHYAM BIHARI MISRA (Bilhour) : Mr. Deputy speaker, Sir, I beg to move:

"That this House do agree with the Twenty Second Report of Committee on Private Members' Bills and Resolutions presented to the House on the 28th Junly 1993".

[English]

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Twenty-second Report of Committee on Private Members' Bills and Resolutions presented to the House on the 28th July, 1993".

The motion was adopted.

15.31 hrs.

SPECIAL MARRIAGE (AMENDMENT BILL)*

(Amendment of section 4)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to

introduce a Bill further to amend the Special Marriage Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Special Marriage Act, 1954."

The motion was adopted.

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.31 hrs

CONSTITUTION (SCHEDULED CASTES) ORDER (AMENDMENT) BILL
(Amendment of paragraph 3)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a bill further to amend the Constitution (Scheduled Castes) Order, 1950.

The motion was adopted

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

OLD AGE PENSION AND REHABILITATION BILL.

15.32 hrs

SHRI RAM NAIK (BOMBAY NORTH): Sir, I beg to move for leave to introduce a Bill to provide for payment of pension and provision of other rehabilitation facilities to old persons.